

DIVISION BENCH
COURT - II

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/278(KB)2022
IA(I.B.C)/709(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	HI-TECH DESIGNS PVT LTD VS SRI SAI CAR SALES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

ORDER

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/709(KB)2024:**
 - a. Registry is directed to issue notice to the Respondents by way of speed post and by email and tracking information on record.
 - b. Respondents are also directed to cooperate with the Resolution Professional in regard to the prayers. The Resolution Professional shall break open the padlock and take possession of the assets, if nothing else stands in the way.
 - c. List this matter **on 03.05.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**